

House. [See Appendix II, annexure No. 58].

Evacuee Land in Punjab

*828. { Shri Daljit Singh:
Shri Ram Krishan Gupta:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 1716 on the 18th December, 1959 and state:

(a) whether Government have examined the report of the Committee set up to inspect and evaluate the unallotted evacuee land with a view to sell it to the Punjab Government; and

(b) if so, the result thereof?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes.

(b) It has been decided to transfer to the Punjab Government an area measuring about 47,000 acres of Banjar Qadim evacuee land at Rs. 5 per acre and about 36,000 acres of Ghair Mumkin evacuee land at a token price of Rs. 100.

Delhi Transport Undertaking

*831. { Shri Mohan Swarup:
Shri Ram Krishan Gupta:
Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that 1,000 employees of the Delhi Transport Undertaking demanded on the 6th January, 1960 the appointment of a mediator to settle their five-month old dispute with management; and

(b) what action has been taken by the authorities on their demands?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The Implementation Committee of the Delhi Administration had made certain recommendations which have been referred to the Delhi Transport Undertaking for consideration.

Employees' State Insurance Scheme

*832. Shri Madhusudan Rao: Will the Minister of Labour and Employment be pleased to state:

(a) whether any of the employers of Andhra Pradesh have not paid their dues on account of contribution towards Employees' State Insurance Scheme;

(b) if so, the particulars of employers;

(c) the amount not paid by them; and

(d) the action taken by Government in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) and (c). About Rs. 1,86,000 were due from 219 establishments in private sector and about Rs. 3,06,000 from 20 establishments in public sector on 31st December, 1959.

(d) Legal action under the Employees' State Insurance Act, 1948 has been taken wherever necessary.

Supply of Printing Paper

*833. Shri Yajnik: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are giving regularly quotas of printing paper (excluding newsprint) to associations or Co-operative Societies of publishers of books and text books;

(b) if so, the quality of foreign and Indian printing paper granted to such Organisations during the last three years;

(c) whether Government are aware that such printing paper is sold at black-market rates far in excess of those fixed by Government; and

(d) what measures do Government propose to take to arrange for the proper distribution of printing paper to the regular publishers of books and text books in the country?

The Minister of Industry (Shri Manubhai Shah): (a) Distribution of paper is not controlled by Government. However, the paper manufacturers have agreed to supply paper on the level of 1957 purchases.

(b) Does not arise.

(c) and (d). Government referred